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Title: Need to extend the reservation benefits to Dalit Christians and Muslims in the country.

SHRI K. FRANCIS GEORGE (IDUKKI): I will be brief, Sir. Various Members have raised the issue of reservation for Dalit Christians and Muslims of this country. Sir, successive Governments have been denying this right to these two sections. Just because the person chose a particular religion, it does not mean that his social status immediately changes. It is a constitutionally guaranteed right of every citizen to profess and practice any faith which he would like to. On the basis of faith, there should not be any denial of justice. The Government had appointed the Justice Ranganath Misra Commission under the direction of hon. Supreme Court and the Commission had submitted its Report long back but the Government has not accepted the recommendations.

Yesterday, the Forum of Dalit Christians held a Parliament March demanding the implementation of the Ranganath Misra Commission Report and I would request the Government to immediately go through the Report, accept the recommendations and grant the reservation status to millions of Dalit Muslims and Christians in the country and do not deprive them this right.
â€(‹(व्यवधान)[s26]

अध्यक्ष महोदय : आप लोग क्या बोल रहे हैं? एसोशिएट होना है, तो हो जाइए। All the names will be added.

â€(‹(व्यवधान)

अध्यक्ष महोदय : आप जानते हैं कि इसके लिए स्लिप देनी पड़ती है। अगर सभी माननीय सदस्य एसोशिएशन के लिए खड़े हो जाएंगे, तो काम नहीं होगा। आप स्लिप भेज दीजिए।

â€(‹(व्यवधान)

SHRI C.K. CHANDRAPPAN (TRICHUR): I am associating with the issue raised by Shri Francis George.

SHRI ANWAR HUSSAIN (DHUBRI): I am associating with the issue raised regarding Ranganath Mishra Commission.